

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 121 of 2016 in
DFR No. 111 of 2016**

Dated: 9th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**BSES Rajdhani Power Ltd. & Anr.
Versus**

.... Appellant(s)

Delhi Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) :

Mr. Amit Kapur

Mr. Vishal Anand

Mr. Rahul Kinra for BRPL & BYPL

ORDER

**IA No. 121 of 2016
(*Appl. for condonation of delay*)**

Issue notice to the Respondents returnable on 06.04.2016. Dasti in addition is permitted.

List the matter on **06.04.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**